

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.96/MP/2023

- Subject : Petition to allow transfer/sell of spare 2 Nos. of 220 kV bays and 1 no. 400 kV tower to BSPTC at mutually agreed consideration, terms and conditions for gainful utilisation of idle assets, and (ii) modification in Transmission Licence No.12/Transmission/2010/CERC dated 10th January, 2019 granted to Cross Border Power Transmission Company Limited for 400 kV D/C Muzaffarpur – Sursand Transmission Line, 2 Nos. 400 kV line bays & 2 Nos. 220 kV Line bays at Muzaffarpur substation of Powergrid.
- Date of Hearing : **22.9.2023**
- Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : Cross Border Power Transmission Co. Ltd. (CBPTCL)
- Respondents : Powergrid Corporation of India Limited and 3 Ors.
- Parties Present : Shri Sathish Kumar, CBPTCL
Shri B. Dash, CBPTCL
Shri Swapnil Verma, CTUIL
Shri Ranjeet Rajput, CTUIL
Shri Akshayvat Kislay, CTUIL
Ms. Priyansi Jadiya, CTUIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition has been filed seeking permission to transfer/sell the spare 2 Nos. of 220 kV bays and 1 no. 400 kV tower to Respondent No.2, Bihar State Power Transmission Company Limited (BSPTCL), at mutually agreed terms and conditions for gainful utilisation of the idle assets, and consequently, modification in the Transmission Licence No.12/Transmission/2010/CERC dated 10th January, 2019 as granted to the Petitioner. The representative of the Petitioner further submitted that the Petitioner has also filed an affidavit dated 31.8.2023 furnishing the information as called for by the Commission vide Record of Proceedings for the hearing dated 3.8.2023.

2. Considering the submissions made by the representative of the Petitioner, the Commission reserved the matter for order.

By order of the Commission

**Sd/
(T.D. Pant)
Joint Chief (Law)**